

F.No. J-11017/5/2022 –Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 28th May, 2024

ORDER

The President is pleased to accept the resignation of Sh. Ashish S. Chavan, Additional Public Prosecutor (APP) for the High Court of Bombay and Public Prosecutor (PP) for subordinate Courts to the High Court of Bombay with effect from 17.05.2024.

2. Consequently, the name of Sh. Ashish S. Chavan occurring at Sl.No. 25 in Notification No. S.O.1271 (E) dated 22.03.2022 stands omitted.
3. Hindi version of this order will follow.



(Manindra Choudhary)
Assistant Legal Adviser (J)

Copy (through email) to:-

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/PSO to Additional Secretary (RSV)/Sr. PPS to Additional Secretary (ARR)/Sr. PPS to JS&LA (SA)/PSO to JS&LA (SSD)/PSO to JS&LA (AKA).
3. The Incharge, Branch Secretariat at Mumbai.
4. Sh. Ashish S. Chavan, Advocate.
5. Devang Girish Vyas, Additional SGI, High Court of Bombay.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
8. Official / Spare copies.



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